

THE ODISHA APPROPRIATION (No.3) ACT, 2012

TABLE OF CONTENTS

PREAMBLE

SECTIONS

1. Short title.
2. Issue of Rs. 9716,74,00,577/- out of the Consolidated Fund of the Odisha for the financial years, ended on 31st March from 1997 to 2010.
3. Appropriation.
4. THE SCHEDULE FOR THE YEARS 1996-97 TO 2009-10.

ODISHA ACT 5 OF 2013

THE ODISHA APPROPRIATION (No.3) ACT, 2012

[Received the assent of the Governor on the 14th February, 2013
first published in an Extraordinary issue of the *Odisha Gazette*,
dated the 23rd February, 2013 (No.313)]

AN ACT TO PROVIDE FOR THE AUTHORISATION OF APPROPRIATION OF
MONEYS OUT OF THE CONSOLIDATED FUND OF THE STATE OF ODISHA
TO MEET THE AMOUNTS SPENT ON CERTAIN SERVICES DURING FINANCIAL
YEARS ENDING ON THE 31ST DAY OF MARCH OF THE YEARS 1997 TO
2010 IN EXCESS OF THE AMOUNTS GRANTED FOR THOSE SERVICES
AND FOR THOSE YEARS.

BE it enacted by the Legislature of the State of Odisha in the Sixty-
third Year of the Republic of India as follows :—

Short title.

1. This Act may be called the Odisha Appropriation (No.3) Act, 2012.

Issue of
Rs.9716,74,00,577
out of the
Consolidated
Fund of the
Odisha
for the
years
ended on 31st
March of the
years
1997 to 2010.

2. From and out of the Consolidated Fund of the State of Odisha the sum specified in Column (4) of the Schedule, for the year 1996-97 to 2009-10 amounting in the aggregate to the sum of rupees nine thousand seven hundred sixteen crores, seventy four lakhs five hundred seventy seven, shall be deemed to have been authorised to be paid and applied to meet the amount spent for defraying the charges in respect of the services specified in Column (3) of the Schedule during the financial years which ended on the 31st March of the years 1997 to 2010 in excess of the amounts granted for those services and for those years.

Appropriation.

3. The sums deemed to have been authorised to be paid and applied from and out of the Consolidated Fund of the State of Odisha under this Act shall be deemed to have been appropriated for the services and purposes expressed in the Schedule in relation to each financial year which ended on the 31st day of March of the years 1997 to 2010.

* [For the Bill, See *Odisha Gazette* Extraordinary dated the
..... (No.....) [I Legis-34/ 2012]

SCHEDULE FOR THE YEAR-1996-97

(See Sections 2 & 3)

Sl. No.	Grant No.	Services and purpose ..	Excess		Total
			Voted portion	Charged portion	
(1)	(2)	(3)	(4)	(5)	(6)
1	3	Stamp & Registration	3,67,459	-	3,67,459
2	6	Capital Outlay on Ports & Light Houses	3,38,438	-	3,38,438
3	7	Public Works Secretariat General Services	44,74,22,693	-	44,74,22,693
4	22	Capital Outlay on Forestry & Wild life	33,66,70,148	-	33,66,70,148
5	28	Public Works, Water Supply & Sanitation	16,58,67,451	-	16,58,67,451
6	29	Allowances of Minister's Staffs	21,08,372	-	21,08,372
7	3	Relief on Account of Natural Calamities	-	12,12,78,379	12,12,78,379
8	Appropriation	Internal Debt of State Government	-	509,26,67,867	509,26,67,867
Total :			95,27,74,561	521,39,46,246	616,67,20,807

SCHEDULE FOR THE YEAR-1997-98

(See Sections 2 & 3)

Sl. No.	Grant No.	Services and purpose ..	Excess		Total
			Voted portion	Charged portion	
(1)	(2)	(3)	(4)	(5)	(6)
1	5	Miscellaneous Loans	40,79,75,776	-	40,79,75,776
2	7	Public Works	15,64,96,001	-	15,64,96,001
3	15	Sports & Youth Services	15,93,473	-	15,93,473
4	22	Capital Outlay on Forestry & Wild life	45,28,14,463	-	45,28,14,463
5	3	Stamps & Registration	-	16,71,21,000	16,71,21,000
6	13	Housing & Urban Development	-	55,789	55,789
7	Appropriation	Internal Debt of State Government	-	814,64,06,198	814,64,06,198
8	Appropriation	Loans & Advances from Central Government	-	56,72,79,596	56,72,79,596
Total :			101,88,79,713	888,08,62,583	989,97,42,296

SCHEDULE FOR THE YEAR-1998-99

(See Sections 2 & 3)

Sl. No.	Grant No.	Services and purpose	Excess		Total
			Voted portion	Charged portion	
(1)	(2)	(3)	(4)	(5)	(6)
1	5	Miscellaneous Loans	65,98,54,337	-	65,98,54,337
2	6		13,86,981	-	13,86,981
3	7	Public Works Secretariat General Services	10,92,31,492	-	10,92,31,492
4	12	Medical & Public Health Family Welfare	44,53,47,375	-	44,53,47,375
5	13	Water Supply & Sanitation	2,74,86,576	-	2,74,86,576
6	24	Non-Ferrous Mining & Metallurgical Industries	1,79,52,356	-	1,79,52,356
7	32	Tourism	12,63,710	-	12,63,710
8	35		59,229	-	59,229
9	8		-	48,922	48,922
Total :			126,25,82,056	48,922	126,26,30,978

SCHEDULE FOR THE YEAR-1999-2000

(See Sections 2 & 3)

Sl. No.	Grant No.	Services and purpose	Excess		Total
			Voted portion	Charged portion	
(1)	(2)	(3)	(4)	(5)	(6)
1	1	Police	40,00,30,508	-	40,00,30,508
2	5	Miscellaneous Loans	69,30,72,795	-	69,30,72,795
3	6	Capital Outlay on Ports & Light Houses	64,62,790	-	64,62,790
4	7	Public Works	31,00,88,555	-	31,00,88,555
5	10	General Education	141,54,86,020	-	141,54,86,020
6	17	Special Programme for Rural Development	25,60,000	-	25,60,000
7	20	Major & Medium Irrigation, Minor Irrigation	1,04,58,413	-	1,04,58,413
8	26	Drawal of D.A.	62,60,368	-	62,60,368
9	28	Public Works, Water Supply & Sanitation	44,54,61,139	-	44,54,61,139
10	1	Jails	-	67,67,162	67,67,162
11	8	Pension & other retirement benefits	-	87,618	87,618
12	20	Capital Outlay on Major & Medium Irrigation	-	58,037	58,037
13	29	Council of Minister	-	3,41,749	3,41,749
14	Appropriation	Internal Debt. of the State	-	2328,80,48,158	2328,80,48,158
		Total :	328,98,80,724	2329,53,02,724	2658,51,83,312

SCHEDULE FOR THE YEAR-2000-2001

(See Sections 2 & 3)

Sl. No.	Grant No.	Services and purpose	Excess		Total
			Voted portion	Charged portion	
(1)	(2)	(3)	(4)	(5)	(6)
1	6	Miscellaneous Loans Light Houses	2,82,29,192	-	2,82,29,192
2	7	Public Works	17,62,02,009	-	17,62,02,009
3	10	General Education	47,84,62,771	-	47,84,62,771
4	20	Minor & Medium Irrigation	5,64,42,993	-	5,64,42,993
5	22	Capital Outlay on Forestry & Wild Life	9,43,90,276	-	9,43,90,276
6	7	Housing	-	8,57,704	8,57,704
7	8	Foreign Tour of Hon'ble Speaker	-	61,406	61,406
8	Appropriation	Internal Debt. of the State	-	2185,45,88,964	2185,45,88,964
9	Appropriation	Loans & Advances from the Central Government	-	205,50,72,643	205,50,72,643
Total :			8342,27,241	2391,05,80,717	2474,48,07,958

SCHEDULE FOR THE YEAR-2001-2002

(See Sections 2 & 3)

Sl. No.	Grant No.	Services and purpose	Excess		Total
			Voted portion	Charged portion	
(1)	(2)	(3)	(4)	(5)	(6)
1	15	Sports & Youth Services	13,68,804	-	13,68,804
2	20	Minor & Irrigation, Flood Control & Drainage	4,90,71,638	-	4,90,71,638
3	28	Public Works Water Supply & Sanitation	120,02,97,307	-	120,02,97,307
4	Appropriation	Loans & Advances from the Central Government	-	268,50,62,359	268,50,62,359
Total :			125,07,37,749	268,50,62,359	393,58,00,108

SCHEDULE FOR THE YEAR-2002-2003

(See Sections 2 & 3)

Sl. No.	Grant No.	Services and purpose	Excess		Total
			Voted portion	Charged portion	
(1)	(2)	(3)	(4)	(5)	(6)
1	15	Sports & Youth Services	1,75,15,326	-	1,75,15,326
2	20	Minor & Irrigation, Flood Control & Drainage	4,55,54,376	-	4,55,54,376
3	8	Foreign Tour of Hon'ble Speaker	-	46,829	46,829
4	Appropriation	Internal Debt of the State	-	988,51,66,191	988,51,66,191
5	Appropriation	Loans & Advances from the Central Government	-	1074,10,03,454	1074,10,03,454
Total :			6,30,69,702	2062,62,16,474	2068,92,86,176

SCHEDULE FOR THE YEAR-2003-2004

(See Sections 2 & 3)

Sl. No.	Grant No.	Services and purpose	Excess		Total
			Voted portion	Charged portion	
(1)	(2)	(3)	(4)	(5)	(6)
1	13	Decretal Dues	-	20,090	20,090
2	21	Decretal Dues	-	4,908	4,908
Total :			-	24,998	24,998

SCHEDULE FOR THE YEAR-2004-2005

(See Sections 2 & 3)

Sl. No.	Grant No.	Services and purpose	Excess		Total
			Voted portion	Charged portion	
(1)	(2)	(3)	(4)	(5)	(6)
1	34	Loan for Corporation	9,92,74,000	-	9,92,74,000
2	38	Loans	8,000	-	8,000
3	7	Housinig	-	1,12,927	1,12,927
Total :			9,92,82,000	1,12,927	9,93,94,927

SCHEDULE FOR THE YEAR-2005-2006

(See Sections 2 & 3)

Sl. No.	Grant No.	Services and purpose	Excess		Total
			Voted portion	Charged portion	
(1)	(2)	(3)	(4)	(5)	(6)
1	7	Capital Outlay on Roads & Buildings	-	5,53,225	5,53,225
2	31	Decretal Dues	-	1,500	1,500
Total :			-	5,54,725	5,54,725

SCHEDULE FOR THE YEAR-2006-2007

(See Sections 2 & 3)

Sl. No.	Grant No.	Services and purpose	Excess		Total
			Voted portion	Charged portion	
(1)	(2)	(3)	(4)	(5)	(6)
1	22	Capital Outlay on Forestry & Wild Life	15,90,54,589	-	15,90,54,589
2	Appropriation	Loans & Advances from the Central Government	-	346,14,12,796	346,14,12,796
Total :			15,90,54,589	346,14,12,796	362,04,67,385

SCHEDULE FOR THE YEAR-2007-2008

(See Sections 2 & 3)

Sl. No.	Grant No.	Services and purpose	Excess		Total
			Voted portion	Charged portion	
(1)	(2)	(3)	(4)	(5)	(6)
	22	Capital Outlay on Forestry & Wild Life	15,03,55,063	-	15,03,55,063
Total :			15,03,55,063	-	15,03,55,063

SCHEDULE FOR THE YEAR-2008-2009

(See Sections 2 & 3)

Sl. No.	Grant No.	Services and purpose ..	Excess		Total
			Voted portion	Charged portion	
(1)	(2)	(3)	(4)	(5)	(6)
1	34	Co-operation	105,28,962	-	105,28,962
2	8	Parliament/State/Union Territory Legislatures	-	2,06,777	2,06,777
3	28	Water Supply & Sanitation	-	8,069	8,069
Total :			105,28,962	2,14,846	1,07,43,808

SCHEDULE FOR THE YEAR-2009-2010

(See Sections 2 & 3)

Sl. No.	Grant No.	Services and purpose ..	Excess		Total
			Voted portion	Charged portion	
(1)	(2)	(3)	(4)	(5)	(6)
1	17	Capital Outlay on Housing	15,99,000	-	15,99,000
2	35	Social Security & Welfare	39,554	-	39,554
3	5	Pension & other Retirement Benefit	-	10,145	10,145
4	28	Decretal Dues	-	39,337	39,337
Total :			16,38,554	49,482	16,88,036

SUMMARY

Schedule for the year	(In Rs.)		
	Voted	Charged	Total
(1)	(2)	(3)	(4)
1996-97	95,27,74,561	521,39,46,246	616,67,20,807
1997-98	101,88,79,713	888,08,62,583	989,97,42,296
1998-99	126,25,82,056	48,922	126,26,30,978
1999-2000	328,98,80,588	2329,53,02,724	2658,51,83,312
2000-2001	83,42,27,241	2391,05,80,717	2474,48,07,958
2001-2002	125,07,37,749	2,68,50,62,359	393,58,00,108
2002-2003	6,03,69,702	2062,62,16,474	2068,92,86,176
2003-2004	NIL	24,998	24,998
2004-2005	9,92,82,000	1,12,927	9,93,94,927
2005-2006	NIL	5,54,725	5,54,725
2006-2007	15,90,54,589	346,14,12,796	362,04,67,385
2007-2008	15,03,55,063	NIL	15,03,55,063
2008-2009	1,05,28,962	2,14,846	1,07,43,808
2009-2010	16,38,554	49,482	16,88,036
GRAND TOTAL	909,30,10,778	8807,43,89,799	9716,74,00,577